

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.06.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 554 of 2020	Mahendra Govindlal Agarwal Vs. Taranjot Resources Pvt. Ltd. & Anr.	Aaditya Pande	
<b>2.</b>	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	

**For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Nanbita Chaudhari- R1 Sanjeev Panda-R2 Rakesh Jindal-RP
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**By the order of Hon’ble Acting Chairperson**

**-sd/-**

**Registrar**